

ed by the death of Shri Pratap Singh and communicate to this House the name of the member so appointed by Lok Sabha to the Joint Committee."

2. I am to request that the concurrence of the Lok Sabha in the said motion and also the name of the member of the Lok Sabha appointed to the Joint Committee may be communicated to this House.'

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation Bill, 1975 which was passed by the Lok Sabha at its sitting held on the 20th March, 1975, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill"

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return the Pondicherry Appropriation Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 20th March, 1975, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill"

(iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Pondicherry Appropriation (Vote on Account) Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 20th March, 1975, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no re-

commendations to make to the Lok Sabha in regard to the said Bill."

12.14 hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

**THIRTY-FOURTH REPORT**

**SHRI D. BASUMATARI** (Kokrajhar): I beg to present the Thirty-fourth Report on Action Taken by Government on the recommendations contained in the Thirtieth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the erstwhile Ministry of Heavy Industry—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Hindustan Machine Tools Limited.

12 15 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

**HUNDRED AND FORTIETH REPORT**

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): I beg to present the Hundred and Fortieth Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their Hundred and twenty-first Report on paragraphs contained in the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Defence Services) relating to Defence Production.

12 16 hrs

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**NINETEENTH REPORT**

श्री बाबूका प्रसाद बालिया : अध्यक्ष महोदय, मैं सभा की बैठक के सन्दर्भों की अनुपस्थिति सम्बन्धी समिति का 19वां प्रतिवेदन प्रस्तुत करता हूँ

**MR. SPEAKER:** Now item 11-A. Prof. S. Nurul Hasan.